## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/107/CAA/2016

NAME OF THE PETITIONER(S)

: AMTEL R & D INDIA PVT LTD NMI INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MICROCHIP TECHNOLOGY INDIA PVT LTD

UNDER SECTION

: 230 \_\_\_\_\_\_

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Course dos Petitioner C.v. Mar

## **ORDER**

Counsel for the Petitioner present and submitted final arguments. The representative of the Official Liquidator is also present and prayed for a direction to the Petitioner for payment of the fee to the Chartered Accountant. The Petitioner is directed to pay the fee amounting to Rs.50,000/- to the Office of the Official Liquidator within two weeks for payment of fee to the Chartered Accountant . Reserved for Orders.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)